## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## RAJYA SABHA UNSTARRED QUESTION NO. 1421 TO BE ANSWERED ON 06/12/2024

### STATUS OF SVEP UNDER NRLM

#### 1421 SHRIS. SELVAGANABATHY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the progress made in the implementation of Start-up Village Entrepreneurship Programme (SVEP) under the National Rural Livelihoods Mission (NRLM) across the country till date, the details thereof, State/UT-wise including Puducherry;
- (b) the details of expenditure incurred on the implementation of the SVEP since the launch of the scheme till date, State/UT-wise;
- (c) whether any review of SVEP has been undertaken, if so, the details and the outcome thereof; and
- (d) whether Government furnishes the details of enterprises started by the entrepreneurs under SVEP so as to publicise to the poor rural people as a matter of encouragement?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): Start-up Village Entrepreneurship Programme (SVEP), the sub-scheme under Deendayal Antyodaya Yojana — National Rural Livelihoods Mission (DAY-NRLM) supports Self Help Groups (SHGs) and their family members to set-up small enterprises in the non-farm sector. SVEP projects are implemented in a block and are of four-year duration. The scheme was approved on 6th May, 2015 and the Action Plans for implementation of SVEP were invited from the State Governments during 2015-16. The Detailed Project Report (DPRs) preparation, approvals and fund release started in 2016-17.

The enterprise formation started during 2017-18. So far, SVEP is approved in 429 blocks across 31 States/UTs including Puducherry, out of which in 280 Blocks DPR has been approved and the programme implementation has started. A total of **3,13,464** enterprises have been supported under SVEP till date. The State/UT-wise details are given in **Annexure - I.** 

(b): Till date, the total Central share releases to States/UTs under SVEP amount to Rs. 56,113.39 lakhs. The State/UT-wise details of Central share releases are given in the **Annexure** - **II.** 

- (c): Yes. A mid-term review of SVEP was carried out during 2018-19 by Quality Council of India (QCI), which indicated that the programme was able to meet the objectives. Some of the key findings were:
- i. 82% of entrepreneurs across the blocks reported being from Scheduled Caste, Scheduled Tribe and Other Backward Class categories.
- ii. 75% of the enterprises were owned and managed by women.
- iii. 57% of the total household income is through the enterprises promoted under SVEP.
- iv. Average gross income of the entrepreneurs is higher than the aspirational income stated by them from the enterprise at the time of starting the enterprise.
- v. Around 96% of the entrepreneurs reported an enhancement in savings.
- vi. 70% of the entrepreneurs interviewed reported that taking loans from Community Enterprise Fund (CEF) was easy.

Further, Monitoring and review of the Projects sanctioned and implemented are done at two levels i.e. at the Central level by National Mission Management Unit (NMMU) and at the State level by the State Rural Livelihood Mission (SRLM).

Central Level: At the Central Level, the NMMU periodically reviews the progress and monitor the SVEP projects, sanctioned under the scheme. The review and monitoring at Central level includes the monitoring the Key Performance Indicators (KPI) of the SVEP projects at various levels.

State Level: For monitoring and periodic review of the sanctioned project, a Committee is formed at the State-level, headed by the Mission Director, SRLM. The State Committee has participation from the relevant State departments. The Committee undertakes quarterly reviews.

(d): Yes. The details of the SVEP entrepreneurs are shared with the Cluster Level Federations (CLFs), so that other SHG members in the Community Based Organizations (CBOs) get encouragement to start the entrepreneurship activities. The exposure visits of these entrepreneurs are also organized within different community institutions for better cross learning. In addition, the SVEP entrepreneurs' success stories are published and shared at various forums. The entrepreneurs in the manufacturing sector attend national SARAS Mela as well to display their products and establish the market linkage.

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Annexure- referred to in reply to Part (a) of the Rajya Sabha Unstarred Question No. 1421 to be answered on 06.12.2024 regarding "Status of SVEP under NRLM"

SVEP Blocks - State/UT-wise Annual Action Plan (AAP), DPR approved and enterprises formed as on  $31st\ October, 2024$ 

Sl. No.	State/UT		No. of Blocks where	Total Enterprises formed (31st October, 2024)
1	Andhra Pradesh	14		27,651
2	Arunachal Pradesh	1	1	506
3	Assam	24	24	6,839
4	Bihar	32	22	24,892
5	Chhattisgarh	25	9	21,016
6	Goa	1	1	1,398
7	Gujarat	7	3	5,940
8	Haryana	6	6	9,854
9	Himachal Pradesh	9	1	527
10	Jammu & Kashmir	20	8	3,476
11	Jharkhand	35	24	25,991
12	Karnataka	20	8	1,700
13	Kerala	43	33	34,569
14	Madhya Pradesh	21	14	28,318
15	Maharashtra	14	. 8	8,134
16	Manipur	4	2	1,897
17	Meghalaya	3	3	1,191
18	Mizoram	4	4	1,308
19	Nagaland	4	4	4,118
20	Odisha	17	12	15,043
21	Punjab	3	3	3,425
22	Rajasthan	18	18	9,839
23	Sikkim	1	1	516
24	Tamil Nadu	10	4	4,834
25	Telangana	22	10	17,824
26	Tripura	7	3	1,188
27	Uttar Pradesh	27	19	28,904
28	Uttarakhand	4		3,674
29	West Bengal	31	23	18,892
30	Puducherry	1	0	0
31	A&N Islands	1	0	0
	Total	429	280	3,13,464

Annexure- referred to in reply to Part (b) of the Rajya Sabha Unstarred Question No. 1421 to be answered on 06.12.2024 regarding "Status of SVEP under NRLM"

Sl. No.	State/UT	Funds	Central share	Total Central share
1	Andhra Pradesh	5,868.63		
2	Arunachal Pradesh	938.36		
3	Assam	8,053.65		
4	Bihar	14,370.88	· · · · · · · · · · · · · · · · · · ·	
5	Chhattisgarh	5,651.17		0
6	Goa	763.40	, and the second	
7	Gujarat	2,617.20		
8	Haryana	3,407.90		
9	Himachal Pradesh	1,002.50	·	
10	Jammu & Kashmir	6,277.65		
11	Jharkhand	10,629.36	·	
12	Karnataka	2,316.73	,	
13	Kerala	16,197.03		,
14	Madhya Pradesh	10,577.19		0
15	Maharashtra	5,695.00	3,417.00	
16	Manipur	1,743.45		
17	Meghalaya	1,474.34	1,326.91	319.46
18	Mizoram	2,447.88	2,203.10	766.63
19	Nagaland	2,412.53	2,171.28	1,348.39
20	Odisha	7,908.90	4,745.34	2,829.71
21	Punjab	1,868.37	1,121.02	497.44
22	Rajasthan	6,042.50	3,625.50	3,240.60
23	Sikkim	685.89	617.30	158.63
24	Tamil Nadu	3,875.07	2,325.04	906.64
25	Telangana	7,494.79	4,496.87	2,398.18
26	Tripura	1,230.88	1,107.79	587.77
27	Uttar Pradesh	10,038.52	6,023.11	3,899.39
28	Uttarakhand	2,483.62	2,235.26	1,120.70
29	West Bengal	12,765.80	7,659.48	3,758.58
30	A&N	200.00		
31	Puducherry	200.00	200.00	25
32	Daman & Diu and D&N	100.00	100.00	0
33	Lakshadweep	100.00	100.00	C
34	Ladakh	100.00	100.00	25
	Total	156,839.19	103,428.74	56,113.39

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